GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4521 ANSWERED ON:21.02.2014 SEPARATE LOAN SCHEME FOR POOR STUDENTS Punia Shri P.L.

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to introduce a separate loan scheme for poor students;

(b) if so, the details thereof and the time by which the scheme is likely to be implemented; and

(c) if not, the steps being taken by the Government to ensure easy credit to the poor students across the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a to c): Under the Central Scheme for Interest Subsidy applicable on educational loan availed with effect from 01.04.2009, the interest due during the study period plus one year or six months with job, is borne by the Central Government in all cases of Economically Weaker Sections students where the annual parental income is upto Rs 4.50 lakhs.

Central Government has announced a moratorium period for education loans, under similar category, taken upto 31.03.2009 & outstanding as on 31.12.2013. The borrower will pay interest for the period after 01.01.2014.